

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.504 of 1995

Thursday, this the 17th day of August, 1995.

CORAM

HON'BLE MR P V VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

HON'BLE MR P SURYAPRAKASAM, JUDICIAL MEMBER

R Narayana Egden, S/o Ramachandra Egden,
Inspector of Central Excise,
Kundara Range, Quilon District,
residing at Kundara, Quilon District.Applicant

(By Advocate Mr K Sasikumar)

Vs

- 1 The Union of India rep. by Secretary,
Ministry of Finance,
Department of Revenue,
New Delhi.
- 2 The Secretary,
Central Board of Excise & Customs,
New Delhi.
- 3 The Principal Collector of Customs
and Central Excise,
Madras.
- 4 The Collector of Central Excise & Customs,
Central Revenue Buildings,
Cochin- 18.
- 5 Deputy Collector (P & V),
Office of the Collector of Central Excise & Customs,
Revenue Building,
Cochin- 18.
- 6 T T P Mohammed Azim,
Superintendent of Central Excise,
Palghat I Range,
Palghat.
- 7 T Gopalakrishnan,
Superintendent of Central Excise,
Customs Policy Adjudication & Rewards,
Headquarters Office,
Cochin- 18.
- 8 K K Johny,
Superintendent of Central Excise,
Internal Audit, Headquarters Office,
Cochin- 18.Respondents

(By Advocate Mr P R Ramachandra Menon, Addl. CGSC.)

The application having been heard on 17th August 1995,
the Tribunal on the same day delivered the following:

O R D E R

P V VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

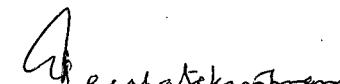
Learned counsel for applicant submits that he wishes to withdraw the application in view of the orders passed today by the Tribunal in O.A. 1579/94 and in view of the fact that he is satisfied with the seniority list issued after the Review D.P.C. held on 31.7.95 and 1.8.95. He is permitted to do so with freedom to take such further action as he considers appropriate, if he has any further grievance in this regard.

2 Application is disposed of as aforesaid. No costs.

Dated the 17th August, 1995.



P SURYAPRAKASAM
JUDICIAL MEMBER



P V VENKATAKRISHNAN
ADMINISTRATIVE MEMBER

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